COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 267 of 2015 & IA No. 430 of 2015
&
Appeal No. 213 of 2015 & IA No. 351 of 2015

Dated: 17th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

West Bengal State Electricity Distribution Co. Ltd. .... Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Srivastava

Counsel for the Respondent (s) : Mr. Pratik Dhar, Sr. Adv.
Mr. Paramhans for
Mr. C.K. Rai for R-1

Mr.Gaurav Kr. Singh for R.2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on ***03.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk